

5. Given the above facts, the objection raised by the Objector is disposed of, without any determination on the merits.



Anubhav Roy
Recovery Officer
For and on behalf of Justice (Retd.) R.M. Lodha Committee
(in the matter of PACL Ltd.)



अनुभव रॉय / ANUBHAV ROY
महाप्रबंधक एवं वसुली अधिकारी
General Manager & Recovery Officer
न्यायमूर्ति (सेवानिवृत्त) आर. एम. लोधा कमेटी
Justice (Retd) RM Lodha Committee
(बी ए सी एस ली के मामले में संबंधित. मुंबई) / (In the Mater of PACL Ltd. Mumbai)